

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 308
(IB)-505/ND/2022
New IA-3344/2024

IN THE MATTER OF:

Mahi Buildhome Pvt. Ltd.

...

Applicant/Petitioner

Versus

Unibera Developers Pvt. Ltd.

...

Respondent

Under Section: 9 of IBC, 2016

Order delivered on 09.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the RP : Adv. Sumesh Dhawan, Adv. Vatsala Kak, Adv.
Ankita Bajpai

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3344/2024: List for consideration on 21.08.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)